

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
ORIGINAL APPLICATION NO. 752 OF 2024**

IN THE MATTER OF:

BRIJESH SINGH LADWAL

.....APPLICANT

VERSUS

UNION TERRITORY OF CHANDIGARH & ORS

.....RESPONDENTS

INDEX

NEXT DOH-25.02.2026

Sr. No.	Particular	Page No.
1.	Reply on behalf of the Respondent No. 13 (Municipal Council, Zirakpur)	1-24

Filed by



(Sachar Anand)

Advocate for the Respondent No.13
14, 1st Floor, National Park
Lajpat Nagar-IV, New Delhi-110024
Phone No.-9958792346
Email- sachar_anand@yahoo.co.in

Place: New Delhi

Dated: 24.02.2026

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
 PRINCIPAL BENCH AT NEW DELHI
 ORIGINAL APPLICATION NO. 752 OF 2024

IN THE MATTER OF:

Brijesh Singh Ladwal.Applicant

VERSUS

Union Territory of Chandigarh & OrsRespondents

REPLY ON BEHALF OF RESPONDENT NO. 13
(MUNICIPAL COUNCIL, ZIRAKPUR)

MOST RESPECTFULLY SHOWETH:

1. I, Parvinder Singh, Executive Officer, Municipal council Zirakpur,
 Opposite Police Station Zirakpur, Punjab - 140603.

2. That the Joint Committee filed its report before this Hon'ble Tribunal and
 was pleased to make the following recommendations:-

*" 5. In the said background, the Joint committee has made the
 following recommendations:*

*1. The Municipal Council Zirakpur shall carry out a survey and
 identify the spot area of the solid waste dumped into the Sukhna Choe,
 and 'Iron Net' will be fitted along with the drain in order to prevent
 dumping of solid waste and C&D waste.*

*2. The Municipal Council Zirakpur shall ensure regular operation
 and maintenance of the existing STP of 17.3 MLD capacity.*

*3 . Punjab Pollution Control Board shall issue direction to the
 Municipal Council Zirakpur / STP Operator to take corrective
 measures in a time-bound manner to ensure O&M of the STP, so that
 there is no disposal of untreated effluent into river Ghaggar."*

3. That with regards to First Recommendation i.e., **'The Municipal
 Council Zirakpur shall carry out a survey and identify the spot area
 of the solid waste dumped into the Sukhna Choe, and 'Iron Net' will**



[Handwritten signature]

This Document has been
 registered on 12/02/2024
 on date: 12 FEB 2024

be fitted along with the drain in order to prevent dumping of solid waste and C&D waste', It is submitted that the Respondent No. 13 - Municipal Council, Zirakpur had prepared an estimate of Rs 47.25 lakhs (Rupees Forty Seven Lakh and twenty Five Thousand) for installing iron fences around Sukhna Chowk, under which the work of fitting iron fences has been completed at places like Zirakpur village (opposite Paras Down Town Mall), Baltana village (near police post), Gazipur village etc. and wherever the work of iron fences remains, it will be completed soon. Apart from this, the work of fitting steel sheets around Sukhna Chowk at many places like near Railway Gate, Dhakoli and Vasant Vihar, Dhakoli has also been done.

A copy of the said above-mentioned photographs in this regard are herewith annexed as **ANNEXURE R-1**.

4. That with regards to Second Recommendation i.e., '**The Municipal Council Zirakpur shall ensure regular operation and maintenance of the existing STP of 17.3 MLD capacity**', it is submitted that the maintenance of the Sewerage Treatment Plant is being done by Punjab W/S and Sewerage Board. This STP is currently under stabilization. Samples of STP have been collected by PPCB and it will be commissioned by the Sewerage Board only after the report comes.

5. That with regards to Third Recommendation i.e., '**Punjab Pollution Control Board shall issue direction to the Municipal Council Zirakpur / STP Operator to take corrective measures in a time-bound manner to ensure O&M of the STP, so that there is no disposal of untreated effluent into river Ghaggar**', it is submitted in this regard that Municipal Council, Zirakpur – Respondent No. 13, follows the instructions issued by PPCB at time to time. Along with this,



R

This document is registered on date 12 FEB 2025

it is also ensured that no sewer water goes into the Ghaggar River. Therefore, the Municipal Council, Zirakpur has approved the resolution number 26 dated 27.01.2026 for the installation of STP at village Ramgarh Bhuda. And also, the resolution number 15 dated 15.02.2024 for the installation of **STP of 22.5 MLD** capacity at village Sanoli, which has been recently reviewed by the Hon'ble Punjab and Haryana High Court. A copy of the said Resolution dated 27.01.2026 and 15.02.2024 is annexed as **ANNEXURE R- 2**

6. It is submitted that the Respondent No. 13 is relying upon relevant photographs, to demonstrate compliance with statutory obligations.

Date: 24.02.2026
Place: ZIRAKPUR

DEPONENT
EXECUTIVE OFFICER,
MUNICIPAL COUNCIL,
ZIRAKPUR (Distt. SAS Nagar)

VERIFICATION :-

I, Parvinder Singh, Executive Officer, Respondent No. 13 (Municipal Council, Zirakpur), Opposite Police Station, Zirakpur – 140603, Punjab, do hereby solemnly affirm and verify that the contents of the above affidavit are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

Date: 24.02.2026
Place: ZIRAKPUR



DEPONENT
EXECUTIVE OFFICER,
MUNICIPAL COUNCIL,
ZIRAKPUR (Distt. SAS Nagar)

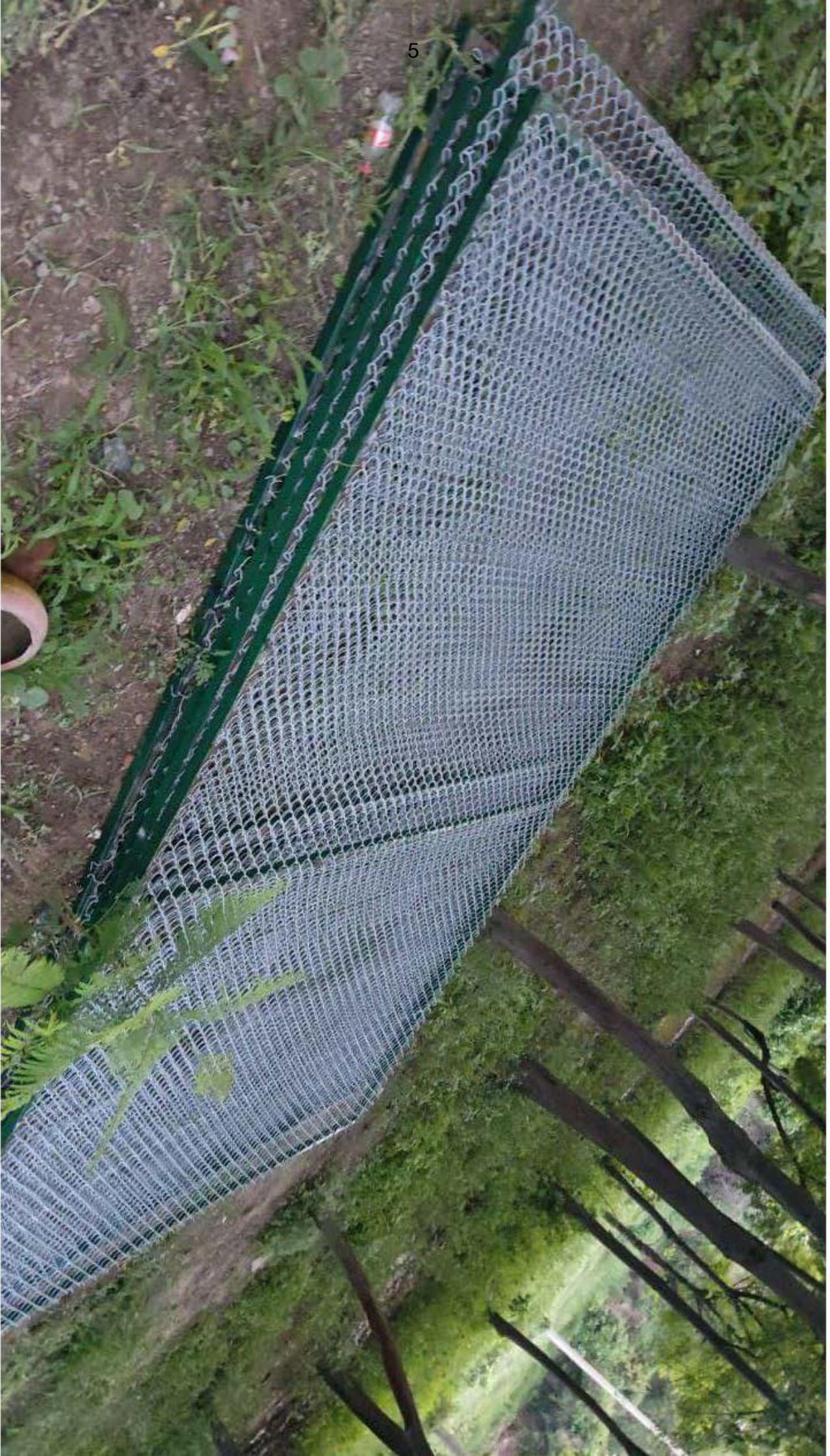
Parvinder Singh
The Contents of the affidavit Documents has been read over to the Deponent/Executant. He/She has accepted this correct.

ATTESTED AS IDENTICAL
NOTARY
GOVT. OF INDIA
ZIRAKPUR

This Doc registered
On date 12 4 FEB 2026 7684

ANNEXURE R-1







6





Sanskrit

// TRUE COPY //

6	(26) 27.01.26	<p>ਪਿੰਡ ਗਮਗੜ੍ਹ ਭੁੱਡਾ ਦੇ ਖਸਰਾ ਨੰ 179(4-18) ਅਤੇ ਖਸਰਾ ਨੰਬਰ 180 (4-0) ਵਿਖੇ 1.85 ਏਕੜ ਵਿੱਚ ਨਵੇਂ ਐਸ.ਟੀ.ਪੀ. ਲਗਾਉਣ ਸਬੰਧੀ।</p> <p>ਰਿਪੋਰਟ ਇੰਜ: ਸਾਖਾ ਕਿ ਨਗਰ ਕੌਂਸਲ ਜ਼ੀਰਕਪੁਰ ਵਲੋਂ ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਬੋਰਡ ਨਾਲ ਹੋਈ ਮੀਟਿੰਗ ਮਿਤੀ 10/10/2025 ਰਾਹੀਂ ਸੀਵਰੇਜ ਬੋਰਡ ਦੇ ਅਧਿਕਾਰੀਆਂ ਵਿੱਲੋਂ ਇਹ ਦੱਸਿਆ ਗਿਆ ਹੈ ਕਿ ਐਸ.ਟੀ.ਪੀ. ਲਗਾਉਣ ਲਈ ਪਿੰਡ ਗਮਗੜ੍ਹ ਭੁੱਡਾ ਦੇ ਖਸਰਾ ਨੰ 179(4-18) ਅਤੇ ਖਸਰਾ ਨੰਬਰ 180 (4-0) ਜਗ੍ਹਾਂ ਢੁਕਵੀਂ ਹੈ ਅਤੇ ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਬੋਰਡ ਵਲੋਂ ਪਿੰਡ ਗਮਗੜ੍ਹ ਭੁੱਡਾ ਤੋਂ ਪਿੰਡ ਨਾਭੇ ਵਾਲੇ ਪਾਸੇ ਮੋਟਰ ਮਾਰਕੀਟ ਤੱਕ ਅਬਾਦੀ ਲਈ ਪੱਤਰ ਨੰਬਰ 684 ਮਿਤੀ 08/10/2025 ਲਿਖਿਆ ਗਿਆ ਸੀ। ਇਸ ਉਪਰੰਤ ਨਗਰ ਕੌਂਸਲ ਜ਼ੀਰਕਪੁਰ ਵਲੋਂ ਪੱਤਰ ਨੰ: 6534 ਮਿਤੀ 10/11/2025 ਰਾਹੀਂ ਪਟਿਆਲਾ ਰੋਡ, ਜ਼ੀਰਕਪੁਰ ਚੌਕ ਤੋਂ ਸੱਜੇ ਪਾਸੇ ਦੇ ਏਰੀਏ ਪਿੰਡ ਭਬਾਤ, ਪਿੰਡ ਨਾਭਾ ਅਤੇ ਦਿਆਲਪੁਰਾ ਵਿਚਲੀਆਂ ਕਲੋਨੀਆਂ ਅਤੇ ਹਾਈਗਰਾਊਂਡ ਰੋਡ ਅਤੇ ਮੋਟਰ ਮਾਰਕੀਟ ਤੱਕ ਏਰੀਏ ਦੀ ਅਬਾਦੀ ਲਗਭੱਗ 90000 ਦੇ ਕਰੀਬ ਹੈ। ਉਕਤ ਸਬੰਧੀ ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਬੋਰਡ ਦੇ ਅਨੁਸਾਰ ਖਸਰਾ ਨੰਬਰ 179 (4-18) ਅਤੇ ਖਸਰਾ ਨੰਬਰ 180 (4-0) ਵਿਖੇ 1.85 ਏਕੜ ਵਿੱਚ ਨਵੇਂ ਐਸ.ਟੀ.ਪੀ. ਲਗਾਉਣ ਲਈ ਅਤੇ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਬੋਰਡ ਵਲੋਂ ਪੱਤਰ ਨੰ 7390-91 ਮਿਤੀ 27/10/2025 ਰਾਹੀਂ ਐਸ.ਟੀ.ਪੀ. ਦੀ ਚਾਰ ਦੀਵਾਰੀ ਦਾ ਤਖਮੀਨਾ ਭੇਜਿਆ ਗਿਆ ਹੈ। ਜਿਸ ਦੀ ਅਨੁਮਾਨਤ ਲਾਗਤ 29.40 ਲੱਖ ਰੁਪਏ ਹੈ, ਨਗਰ ਕੌਂਸਲ ਜ਼ੀਰਕਪੁਰ ਦੀ ਇੱਕਤਰਤਾ ਵਿੱਚ ਵਿਚਾਰਨ ਹਿੱਤ ਪੇਸ਼ ਹੈ ਤਾਂ ਜੋ ਮਾਨਯੋਗ ਐਨ.ਜੀ.ਟੀ. ਅਤੇ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ ਦੀ ਲਿਟੀਗੇਸ਼ਨ ਤੋਂ ਬਚਿਆ ਜਾ ਸਕੇ ਜੀ। ਜਿਸ ਨੂੰ ਹਾਊਸ ਵਲੋਂ ਆਪਣੇ ਮਤਾ ਨੰ:-11 ਮਿਤੀ 26/12/2025 ਰਾਹੀਂ ਪੈਡਿੰਗ ਰੱਖਦੇ ਹੋਏ, ਇਕ ਸਬ-ਕਮੇਟੀ ਦਾ ਗਠਨ ਕੀਤਾ ਗਿਆ ਸੀ। ਸਬ-ਕਮੇਟੀ ਦੀ ਰਿਪੋਰਟ ਨਗਰ ਕੌਂਸਲ ਦੀ ਇੱਕਤਰਤਾ ਵਿੱਚ ਪੇਸ਼ ਹੈ ਜੀ।</p>	<p>ਹਾਊਸ ਵਲੋਂ ਮਤਾ ਨੰ:-11 ਮਿਤੀ 26/12/2025 ਰਾਹੀਂ ਗਠਿਤ ਕੀਤੀ ਸਬ-ਕਮੇਟੀ ਵਲੋਂ ਦਿਤੇ ਸੂਝਾਅ/ਰਿਪੋਰਟ ਤੇ ਵਿਚਾਰ ਕਰਦੇ ਹੋਏ ਫੈਸਲਾ ਕੀਤਾ ਗਿਆ ਕਿ ਜੇ ਜਗ੍ਹਾਂ ਪੀ.ਆਰ.-7, ਦੇ ਨਾਲ ਖੇਵਟ ਖਤੇਨੀ ਨੰ: 253/326 ਖਸਰਾ ਨੰ: 344(6-3), 345(3-15), 346(2-16), 1570/347(5-3) ਰੱਦਬਸਤ ਨੰ:-42, ਪਿੰਡ ਗਮਗੜ੍ਹ ਭੁੱਡਾ ਵਿਖੇ ਨਗਰ ਕੌਂਸਲ ਜ਼ੀਰਕਪੁਰ ਦੀ ਜੇ ਆਪਣੀ ਮਲਕੀਤੀ ਜਗ੍ਹਾਂ ਹੈ, ਐਸ.ਟੀ.ਪੀ. ਲਗਾਉਣ ਲਈ ਦਿਤੀ ਜਾਣੀ ਚਾਹਿਦੀ, ਕਿਉਂ ਜੋ ਇਹ ਜਗ੍ਹਾਂ ਖਸਰਾ ਨੰ: 179 (4-18) ਅਤੇ 180 (4-0) ਗਮਗੜ੍ਹ ਭੁੱਡਾ ਨਾਲੇ ਵਧੇਰੇ ਢੁਕਵੀਂ ਹੈ। ਪੰਜਾਬ ਵਾਟਰ ਸਪਲਾਈ ਅਤੇ ਸੀਵਰੇਜ ਬੋਰਡ ਦੇ ਅਧਿਕਾਰੀਆਂ ਵਲੋਂ ਵੀ ਇਸ ਜਗ੍ਹਾਂ ਨੂੰ ਵਧੇਰੇ ਢੁਕਵੀਂ ਦੱਸਿਆ ਗਿਆ। ਹਾਊਸ ਵਲੋਂ ਵਿਚਾਰ ਕੀਤਾ ਗਿਆ ਕਿ ਇਸ ਜਗ੍ਹਾਂ ਤੇ ਨਗਰ ਕੌਂਸਲ ਵਲੋਂ ਪਹਿਲਾਂ ਆਪਣੇ ਹੁਕਮ ਨੰ:-23 ਮਿਤੀ 15/1/2021 ਅਤੇ ਮਤਾ ਨੰ: 56(ਅ) ਮਿਤੀ 12/12/2022 ਰਾਹੀਂ ਤਹਿਸੀਲ ਕੰਪਲੈਕਸ ਬਣਾਉਣ ਲਈ ਪਾਸ ਕੀਤਾ ਸੀ। ਪ੍ਰੰਤੂ ਹਾਲੇ ਤੱਕ ਤਹਿਸੀਲ ਕੰਪਲੈਕਸ ਬਣਾਉਣ ਲਈ ਕੋਈ ਵੀ ਕਾਰਵਾਈ ਅਮਲ ਵਿੱਚ ਨਹੀਂ</p>		<p>ਸਥਾਨਕ ਸਰਕਾਰ ਦੇ ਪੱਤਰ ਮੀਮੋ ਨੰ: 3/27/ /ਸਸ/1 935 ਮਿਤੀ 10/10 /22 ਦੇ ਮੱਦ ਨੰਬਰ (a) ਅਧੀਨ ਸਰਕਾਰ ਦੀ ਪ੍ਰਵਾਨਗੀ ਲੋੜੀਦਾ ਹੈ।</p>		
---	------------------	--	--	--	--	--	--

1. ਲਿਆਂਦੀ ਗਈ ਅਤੇ ਨਾ ਹੀ ਇਹ ਜਗ੍ਹਾਂ ਸਬੰਧਤ ਵਿਭਾਗ ਨੂੰ ਸੌਂਪੀ ਗਈ ਹੈ।

ਹਾਊਸ ਵਲੋਂ ਐਸ.ਟੀ.ਪੀ. ਲਗਾਉਣ ਦੇ ਕੰਮ ਦੀ ਮਹਿਤਤਾ ਨੂੰ ਮੁੱਖ ਰੱਖਦੇ ਹੋਏ ਖੇਵਟ ਖਤੇਨੀ ਨੰ:

253/326 ਖਸਰਾ ਨੰ: 344(6-3),

345(3-15), 346(2-16),

1570/347(5-3) ਕੁੱਲ ਰਕਬਾ

17-17 ਬਿਘੇ ਵਿੱਚ ਐਸ.ਟੀ.ਪੀ.

ਲਗਾਉਣਾ ਬਹੁ ਸੰਮਤੀ ਨਾਲ

ਪ੍ਰਵਾਨ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਅਤੇ ਚਾਰ-

ਦੀਵਾਰੀ ਦਾ ਤਖਮੀਨਾ ਮੁਬ:

29.40 ਲੱਖ ਰੁਪਏ ਵੀ ਬਹੁ ਸੰਮਤੀ

ਨਾਲ ਪ੍ਰਵਾਨ ਕੀਤਾ ਜਾਂਦਾ ਹੈ।

ਇਸ ਦੇ ਨਾਲ ਹੀ ਹਾਊਸ ਵਲੋਂ ਬਹੁ

ਸੰਮਤੀ ਨਾਲ ਇਹ ਵੀ ਪ੍ਰਵਾਨ

ਕੀਤਾ ਗਿਆ ਕਿ ਤਹਿਸੀਲ

ਕੰਪਲੈਕਸ ਬਣਾਉਣ ਲਈ ਨਗਰ

ਕੌਂਸਲ ਦੀ ਮਲਕੀਤੀ ਜਮੀਨ ਪਿੰਡ

ਦਿਆਲਪੁਰਾ ਹਦਬਸਤ ਨੰ: 289

ਦੇ ਖਸਰਾ ਨੰ:-ਖਸਰਾ ਨੰ:-

54(4-0) 55(4-0) 56(4-0)

57(4-0) 63(3-9) 64(4-0)

70(4-0) 71(4-16) 72(2-3)

73(4-0) 74(3-0) 81 ਮਿਨ

(1-10) 99(4-0) 104 ਮਿਨ

(0-10) 105 ਮਿਨ (3-0)

82(0-10)106 (3-19)

112(4-0) 113(4-0)

114(6-0) 87(4-0) 88(4-0)

89(4-6) 90(3-2) 91(4-0)

92(2-0) 93(5-4) 94(4-0)

12(4-0) 116(4-0) 75(1-

12) 77(3-19) 79 ਮਿਨ(2-6)

1283/78 (3-18) 166(0-2)				
79 ਮਿਨ(1-14) 51(6-3) 58				
ਮਿਨ (2-0) 59 ਮਿਨ(2-0) 60				
ਮਿਨ(3-0) 61(3-19) 65(4-				
0) 66(4-0) 68(3-0) 80(4-				
0) 81 ਮਿਨ(2-10) 82				
ਮਿਨ(3-10) 52(4-0) 53(4-				
8) 62(2-3) 95 ਮਿਨ(2-12)				
103(4-0) 104 ਮਿਨ(3-10)				
105 ਮਿਨ(2-9) 117(4-0)				
118(2-18) 107(4-0)				
108(4-0) 109(4-0)				
110(4-0) 111(4-0)				
115(4-0) 58 ਮਿਨ(2-0) 59				
ਮਿਨ(2-0) 60 ਮਿਨ(1-0)				
ਵਿਚੋਂ ਇਕ ਏਕਤ੍ਰ ਢੁਕਵੀਂ ਜਗ੍ਹਾਂ				
ਕੁਲੈਕਟਰ ਰੇਟਾਂ ਤੇ ਸਬੰਧਤ				
ਵਿਭਾਗ ਨੂੰ ਦਿਤੀ ਜਾਵੇ।				
ਹਾਊਸ ਵਲੋਂ ਪ੍ਰਵਾਨ ਮਤੇ ਅਨੁਸਾਰ				
ਅਗਲੇਰੀ ਕਾਰਵਾਈ ਕੀਤੀ ਜਾਵੇ।				

ਦਫ਼ਤਰ ਨਗਰ ਕੌਂਸਲ ਜ਼ੀਰਕਪੁਰ। ਨਕਲ ਮਤਾ ਨੰ:-15 ਮਿਤੀ 15/02/2024		
15	<p>ਪਿੰਡ ਸਨੌਲੀ ਵਿੱਖੇ ਐਸ.ਟੀ.ਪੀ. ਲਗਾਉਣ ਸਬੰਧੀ।</p> <p>ਰਿਪੋਰਟ ਇੰਜ: ਸ਼ਾਖਾ ਕਿ ਨਗਰ ਕੌਂਸਲ ਜ਼ੀਰਕਪੁਰ ਦੀ ਆਪਣੀ ਮਲਕੀਤੀ ਜਗ੍ਹਾ ਪਿੰਡ ਸਨੌਲੀ, ਹਦਬਸਤ ਵਿੱਚ 4 ਕਿਲੋਮੀਟਰ ਜਗ੍ਹਾ ਤੇ ਐਸ.ਟੀ.ਪੀ. ਸਥਾਪਿਤ ਕੀਤਾ ਜਾਣਾ ਹੈ। ਇਸ ਲਈ ਉਕਤ ਜਗ੍ਹਾ ਵਿੱਚ 4 ਏਕੜ ਜਗ੍ਹਾ ਐਸ.ਟੀ.ਪੀ. ਸਥਾਪਿਤ ਕਰਨ ਲਈ ਜਗ੍ਹਾ ਹੱਦਬਸਤ ਵਿੱਚ ਪਹਿਲਾਂ ਨੰਬਰ ਜ਼ੋ ਕਿ ਮਤਾ ਨੰ:60(ੳ) ਅਤੇ 60(ਅ) ਮਿਤੀ 12/12/2022 ਰਾਹੀਂ ਦਿੱਤੀ ਜਾ ਚੁੱਕੀ ਹੈ, ਦੀ ਲਗਾਤਾਰਤਾ ਵਿੱਚ ਕਿਹੜੇ ਨੰਬਰ ਦਿੱਤੇ ਜਾਣੇ ਹਨ, ਰਿਪੋਰਟ ਨਗਰ ਕੌਂਸਲ ਦੀ ਹਾਊਸ ਵਿੱਚ ਵਿਚਾਰਨ ਹਿੱਤ ਪੇਸ ਹੈ।</p>	15
		ਬਾਅਦ ਵਿਚਾਰ ਬਹੁ ਸੰਮਤੀ ਨਾਲ ਹਾਲ ਦੀ ਘੜੀ ਇਸ ਮੱਦ ਨੂੰ ਪੈਡਿੰਗ ਰੱਖਿਆ ਜਾਂਦਾ ਹੈ।



// TRUE COPY //

TRUE TRANSLATION OF ANNEXURE R-2

ANNEXURE R-2

6	(26) 27.01.2026		Regarding construction of new S.T.P in 1.85 Acres of land bearing Khasra No. 179(4-18) and 180(4-0) of village Ramgarh Bhudda. Report of Engineering Wing received that in the meeting held on 10.10.2025 between Municipal Council Zirakpur and Punjab Water	The house has decided while considering the report/ proposal given by the Sub Committee constituted vide its resolution No. 11 dated 26.12.2025 that the land bearing Khewat Khatoni No. 253/326		As per issue No. (a) of letter No. 3/27/LG/1935 dated 10.10.22 of department of Local Bodies, approval of government is required.		
---	--------------------	--	--	--	--	---	--	--

			<p>Supply and Sewerage Board, the officers of the Sewerage Board have stated that the land bearing Khasra No. 1800(4-0) and 179(4-18) of village Ramgarh Bhudda is suitable for construction of S.T.P. and the Punjab Water Supply and Sewerage Board has written vide letter No. 684 dated 08.10.2025 for the population of</p>	<p>Khasra No. 344(6-3), 345(3-15), 346(2-16), 1570/347(5-3) situated at village Ramgarh Bhudda Hadbast No. 42 adjoining to P.R-7 which is owned by Municipal Council, Zirakpur, this land should be given for construction of S.T.P because this land is more</p>				
--	--	--	--	---	--	--	--	--

			<p>village Ramgarh Bhudda to the Motor Market on village Nabha side. Thereafter Municipal Council Zirakpur has written vide letter No. 6534 dated 10.11.2025 that the Abadi from right side of Patiala road Zirakpur Chowk to village Bhabat, village Nabha, Colonies of village Diyalpura, High Ground Rod and Motor</p>	<p>suitable than the land bearing Khasra No. 179(4-18) and 180(4-0) situated at village Ramgarh Bhudda, The officers of Punjab Water Supply and Sewerage Board have also stated that this land is more suitable. After discussion on this land by Municipal</p>				
--	--	--	---	---	--	--	--	--

			<p>Market is approximately 90000. In this regard, for construction of new S.T.P. in Khasra No 179 (0-18) and Khasra No. 180(4-0) by Punjab Water Supply and Sewerage Board and the Executive Engineer, Punjab Water Supply and Sewerage board sent estimate of boundary wall of S.T. vide letter No. 7390-91 dated 27.10.20225, the</p>	<p>Council, earlier the Municipal Council vide resolution No 23 dated 15.01.2021 and resolution No. 56(Aara) dated 12.12.2022 passed for construction Tehsil Complex but till date no action is taken for construction of Tehsil Complex and this land has also</p>				
--	--	--	---	---	--	--	--	--

			<p>estimated price of which is Rs. 29.40 lacs, which is being presented to consider in the meeting of Municipal Council Zirakpur so that the litigation before Hon'ble National Green Tribunal and Punjab Pollution Control Board could be avoided. The house has kept it pending vide its resolution No. 11 dated 26.12.2025 and</p>	<p>not been handed over to the concerned department. In view of the importance of construction of S.T.P, the house has unanimously passed for construction of S.T.P in the land bearing Khewat Khatoni no. 253/326 Khasra No. 344 (6-3), 345 (3-15),</p>				
--	--	--	---	--	--	--	--	--

			<p>constituted a Sub Committee. The report of Sub Committee is submitted in the meeting of Municipal Council.</p>	<p>346(2-16), 1570/347(5-3) total land measuring 17-17 and the estimate of boundary wall amounting to Rs. 29.40 lacs is also unanimously passed.</p> <p>Subsequently, the house has unanimously approved that out of the land bearing Khasra No. 54(4-0) 55(4-0),</p>				
--	--	--	---	---	--	--	--	--

				56 (4-0), 57 (4-0), 63 (3-9), 64 (4-0), 70 (4-0), 71 (4-16), 72 (2-3), 73 (4-0), 74 (3-0), 81 Min (1-10), 99 (4-0), 104 Mi (0-10), 105 Min (3-0), 82 (0-10), 106 (3-19), 112 (4-0), 113 (4-0), 114 (6-0), 87 (4-0), 88 (4-0), 89 (4-6), 90 (3-2), 91 (4-0), 92 (2-0), 93 (5-4), 94 (4-				
--	--	--	--	--	--	--	--	--

				<p>0), 12 (4-0), 116 (4-0), 75 (1-12) 77 (3-19), 79 Min (2-6), 1283/78 (3-18), 166 (0-2) 79Min (1-14), 51 (6-3), 58 min (2-0), 59 Min (2-0), 60 Min (3-0), 61 (3-19), 65 (4-0), 66 (4-0), 68 (3-0), 80 (4-0), 81 Min (2-10), 82 Min (3-10), 52 (4-0), 53 (4-8), 62 (2-3), 95 Min (1-12),</p>				
--	--	--	--	--	--	--	--	--

				<p>103 (4-0), 104 Min (3-10), 105 Min (2-9), 117 (4-0), 118 (2-18), 107 (4-0), 108 (4-0), 109 (4-0), 110 (4-0), 111 (4-0), 115 (4-0), 58 Min (2-0), 59 Min (2-0), 60 Min (1-0) situated at village Diyalpura Hadbast No. 289 which is owned by the Municipal Council, suitable land be</p>				
--	--	--	--	--	--	--	--	--

				given to the concerned department on Collector Rates. Further necessary action be taken according to the resolution passed by the House.				
--	--	--	--	---	--	--	--	--



// TRUE TRANSLATION //

OFFICE OF MUNICIPAL COUNCIL, ZIRAKPUR

Copy of Resolution No. 15 dated 15.02.2024

15	Regarding installation of S.T.P. in village Sanauli. The report of the Engineering Branch that S.T.P. is going to be constructed by Municipal Council, Zirakpur in the land measuring 4 KMs of village Sanauli which is owned by Municipal Council, Zirakpur. Therefore, in continuation to the land in the	15	After discussion, presently, this issue is kept pending.
----	--	----	--

	<p>above said land measuring 04 Acres given vide resolution No. 60 (Ura) dated 12.12.2022 for construction of S.T.P, which Khasra numbers are to be given. Report is submitted for considering in the House of Municipal Council.</p>		
--	---	--	--



// TRUE TRANSLATION //